

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 307(ND)/2017

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

NAME OF THE COMPANY: M/s S.G. and Sons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None for the Petitioner

Mr. Manish Raj, CP for ROC Delhi

ORDER

In the interest of justice adjourned to 28th February, 2018.

-s-d-1

**(Deepa/Krishan)
Member (T)**

-s-d-1

**(Ina Malhotra)
Member (J)**